

All minor incidents were taken up by local Indian authorities with their counterparts in Pakistan. As a result, some stolen cattle and two out of the four Indian nationals kidnapped have been restored by the Pakistan authorities. In the cases of the serious incidents, protests were lodged with the Government of Pakistan.

Faridabad Township

632. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) the total amount that has been spent on the township of Faridabad during 1955-56 and 1956-57 so far;

(b) the different purposes for which these expenses have been incurred;

(c) the total number of refugees that have been rehabilitated in Faridabad during the same period;

(d) the names of the private industries that have been established in this township during these years; and

(e) the total number of persons that have been employed in these factories so far?

The Minister of Rehabilitation. (Shri Mehr Chand Khanna): (a) and (b). Two statements are laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 111]

(c) No new refugees were settled in Faridabad during this period.

(d) Statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 111].

(e) 1225.

Indian Immigrants for Canada

633. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) the annual quota allowed for Indians every year to go to Canada as immigrants; and

(b) the total number of visas given to Indian immigrants for Canada during the current year?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) In terms of Article (i) of the Agreement concluded on January 26, 1951, between the Governments of India and Canada, 150 Indian citizens may be admitted into Canada annually for permanent residence. Article (ii) of the Agreement further provides that in addition to the quota stipulation, the spouse (husband or wife) and unmarried children under 21 years of age of any Canadian

citizen of Indian origin may be admitted into Canada for permanent residence if such persons otherwise comply with the provisions of the Canadian Immigration Act.

(b) From January 1 to September 30 of the current year, 191 immigrant visas were actually given to Indian citizens. It is, however, not yet known how many of these were 'quota' visas and how many were 'non-quota' visas.

Uranium

634. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether the Geological Survey of India has disclosed the existence of Uranium ore in any of the States of India during 1955-56; and

(b) if so, the places and quality?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No.

(b) Does not arise.

Press Telegrams

635. Shri D. C. Sharma: Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 793 on the 7th of August, 1956 and state the nature of the decisions arrived at between the Government of India and the Government of Japan with regard to the rates of Press Telegrams in Japan?

The Minister in the Ministry of Communications (Shri Raj Bahadur): The reply from the Telecommunication authorities of Japan is still awaited. They have been reminded in the matter.

Bicycle Exports

636. Shri D. C. Sharma: Will the Minister of Commerce and Consumer Industries be pleased to state the steps, if any, that have been taken to promote the export of bicycles?

The Minister of Consumer Industries (Shri Kanungo): An Engineering Export Promotion Council has been formed. One of the panels in the Council exclusively looks after promoting of bicycle exports. A standing liaison sub-committee has also been formed in the Development Council for bicycles for assisting the Export Promotion Council in matters concerning the exports of bicycles.

2. In order to encourage the Export of engineering goods, including bicycle the Engineering Export Promotion Council has carried out extensive market sur-